

0A-598/94

TYPED BY
CHECKED BY

CONFIRMED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. V. CHAIRMAN ✓

AND

THE HON'BLE MR. A. B. C. RTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(CUDL)

AND

THE HON'BLE MR. R. RANGHIREDDY

Dated: 23.8.1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

in

O.A.No. 598/94

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

